

**HIGH COURT
APPELLATE SIDE
CALCUTTA**

NOTIFICATION

NO. 6745-RG

Friday, May 15, 2009.

It is notified for general information that 55 posts of District Judges Entry Level will be filled up by Limited Departmental Examination as per time schedule mentioned in the decision of Malik Mazhar Sultan's Case. In terms of the Judgment in Brij Mohan Lal's Case, the Additional District Judges appointed on ad hoc promotion from the rank of Civil Judge (Sr. Div) will belong to the cadre of Civil Judge (Sr. Div) till their appointment is regularized in the permanent cadre and in that case their seniority will counted from the date of ad hoc promotion. Accordingly, in connection with filling up of 26 vacant posts from the 50% cadre, all the Judicial Officers now posted on ad hoc promotion as Additional District Judge in the Fast Track Court will come up under the zone of consideration in due course. Moreover, since all the 150 Fast Track Court Judges belong to the permanent cadre of Civil Judge (Sr. Div), they may apply for appearing in the Limited Departmental Examination for 2009 along with those who have already applied for.

Accordingly, the willing Judicial Officers having eligibility criteria may apply along with 10 copies of their judgment five Civil and five Criminal delivered in May and June,2008 by 30.05.2009.

This notification shall abide by the judgments/orders passed in Malik Mazhar Sultan's case (Civil Appeal no. 1867 of 2006) and W.P.(C) 46 of 2007 now pending before the Hon'ble Supreme Court.

By order

Sd/-

(S.K.Chakrabarti)

Registrar Judicial Service-in-Charge